

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
ARBITRATION PETITION NO. 34 OF 2013

SWISS TIMING LTD Petitioner(s)

VERSUS

ORGANIZING COMMITTEE COMMONWEALTH GAMES Respondent(s)

Date: 28/03/2014 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE SURINDER SINGH NIJJAR

For Petitioner(s) Mr. Percival Billimoria, Adv.
Mr. Sharan Thakur, Adv.
Mr. Siddhartha Barua, Adv.
Mr. Siddharth Thakur, Adv.
Mr. Vijaykumar Paradesi, Adv.
Mr. Atul N., Adv.
Dr. Sushil Balwada, Adv.

For Respondent(s) Mr. Rohit K. Aggarwal, Adv.
Ms. Garima Ghose, Adv.
Mr. Chanchal Kumar Ganguli, Adv.

UPON hearing counsel the Court made the following
O R D E R

Heard learned counsel for the parties at length.
Hearing concluded.
Judgment reserved.

|(VINOD LAKHINA)
|COURT MASTER

| |(INDU BALA KAPUR)
| |COURT MASTER

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